Serial No. 02 2<sup>nd</sup> Supplementary

## HIGH COURT OF JAMMU AND KASHMIR **AT JAMMU**

EMG-WP (C) No. 28/2020 (O & M) (Through Video Conferencing)

Dr. Bharat Bhushan

...Petitioner(s)

Through:- Mrs. Monika Kohli, Advocate (Through Video Call)

v/s

Union Territory of J&K and others

....Respondent(s)

Through:-

HIGH COUP. HON'BLE MR. JUSTICE RAJESH BINDAL, JUDGE Coram:

## ORDER

YAMMU & Learned counsel for the petitioner submitted that she may be

permitted to withdraw the present petition.

Ordered accordingly.

(RAJESH BINDAL) JUDGE

Jammu 27.05.2020 Paramjeet

Whether the order is speaking: Whether the order is reportable:

Yes/No. Yes/No.